

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri D.E. Kothalikar
COURT 25 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-08-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|-----------------------------|-----------------|---|--|
| (Urgent Cases) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 1 | SESSIONS CASE IA/75/2014 | 101010/2013 | The State ATS Vs Mohd. Muazmmil Abdul Gani and anr. | SPP Mr. Prakash Shetty Mr. Qudrat Shaikh A/1, Mr. Bukhari A/2, Mr. Sherif Shaikh A/3 & 4, Mr. Wahab Khan A/5 |
| 2 | SESSIONS CASE | 100712/2014 | The State ATS Vs Malik Saidul Shaikh @ Pachu and others | |
| 3 | SPL.CASE | 100414/2020 | VISHRAMBAUG POLICE STATION Vs SUDHIR PRAHLAD DHAVALE AND ORS.08 | PP |
| <u>HEARING</u> | | | | |
| 4 | SESSIONS CASE | 100151/2019 | The State of NIA (FIR No.11/2018) Vs Sharad Bhausahab Kalaskar @ Vishnu @ Dada @ Sarwan | APP |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 5 | SESSIONS CASE | 100212/2017 | MALBAR HILL POLICE STATION Vs LALDEV RAM PANDIT AND ANOTHER 01 | |
| 6 | SESSIONS CASE | 100688/2017 | The State Byculla Police Station Vs Asif Mustaq Kazi | |
| <u>REPLY/SAY</u> | | | | |
| 7 | MISC APPLN MPID | 100193/2020 | NSEL Investors Action Group (NIAG) Vs Sureshchandra Kishanlal Vaishnav and Ors | Mansukhlal Hiralal and Co. |

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| 8 | MISC APPLN MPID | 100207/2020 | The State of Maharashtra Through the Competent Authority Vs ASJ Infratech Private Limited and Others | |
| 9 | MISC APPLN MPID | 100361/2020 | Prashant Ramesh Boroogu Vs The State of Maharashtra Economic Offence Wing, Unit V, GB CID | Mahesh N. Kotian |
| <u>APPEARANCE</u> | | | | |
| 10 | REMAND APPLN NDPS | 100366/2020 | STATE GOVERNMENT Kurla Police Station Vs Faruq Hasan Shaikh | SPP Nageshwar Dubey and Abdul R. |
| 11 | SPL.CASE | 100472/2020 | DCB CID Vs HARISH RAMA MANDVIKAR @ GANIGA AND ORS.02 | PP |
| 12 | REMAND APPLN MCOC | 100509/2020 | The State of Maharashtra through Shivaji Nagar Police Station, Mumbai. Vs Shahbuddin Munwar Ali Idrisi @ Babu Chaddi | PP |
| <u>ARGUMENT ON EXH.READY</u> | | | | |
| 13 | MISC APPLN MPID | 100182/2019 | The State of Maharashtra Through the Competent Authority Appointed Under the MPID Act Vs National Spot Exchange Limited and others | pp |
| <u>REPORT</u> | | | | |
| 14 | MISC APPLN SC | 100228/2020 | Kalpesh Bharat Kadam Vs State Bhandup Police Station | Ashish Phalke |